COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 127 of 2013

Dated : 25th March, 2014

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Lafarge India Pvt. Ltd. **...** **Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. **...** **Respondent(s)**

Counsel for the Appellant(s) : Mr. Praveen Kumar
Mr. Subhash Sood

Counsel for the Respondent(s) : Mr. C.K. Rai with
Mr. Vivek Ganodwale, Sr. Law Officer for R-1
Ms. Suparna Srivastava for R-2 with Mr. P.V. Sanjeev
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ORDER

Heard the learned counsel for the State Commission.

Post the matter for further submissions on **3rd April, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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